235 Written Answers

District Rehabilitation Centres

5810. SHRI V. SOBHANA DRE-ESWARA RAO VADDE: SHRI BOLLA BULLI RAMAIAH:

Will the Minister of WELFARE be pleased to state:

(a) the status of District Rehabilitation Centres;

(b) whether the Government propose to wind up the District Rehabilitation Centres; and

(c) if so, the steps taken to regularies the services of staff working in Dstrict Rehabilitation Centres?

THE MINISTER OF WELFAREE (SHRI SITARAM KESRI): (a) The District rehabilitation Centres will be replaced by centres under the "National Programme for the Rehabilitation of the Handicapped" from 1992-93.

(b) Yes, Sir.

(c) Staff on deputation will revert to their parent departments. Staff recruited directly will be considered for appointment under the new scheme subject to suitability.

Area Under Cultivation

5811. PROF. RAM KAPSE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have formulated any scheme to bring additional land under cultivation;

(b) if so, the details thereeof; and

(c) the area of land brought under cultivation till the date, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b). Presently, there is no scheme, exclusively for brining additional land under cultivation; hoever, under the State and Central Sector soil Conservation & Watershed Management Schemes, every yar, some areas are brought under productive use through reclamation and development of problem lands.

(c) The state-wise information regarding cultivated area and cultivable area as on 1988-89 is in the statement enclosed.